

Sardar Swaran Singh: This has already been discontinued and the last date up to which it was charged was June 1953.

Shri T. N. Singh: May I know if Government propose to take over the question of mixing of petrol and power alcohol under their own control, instead of transferring it to be done by the oil companies, in the near future?

Sardar Swaran Singh: I am afraid that will not be possible unless the entire distribution of these products is taken over by the Government. At the moment that does not appear to be quite possible.

केन्द्रीय लोक निर्माण विभाग द्वारा निर्माण कार्य

*१२००. श्री सूर्य प्रसाद : क्या निर्माण, आवास तथा संभरण मंत्री यह बताने की कृपा करेंगे :

(क) केन्द्रीय लोक निर्माण विभाग के निर्माण-कार्य विभाग के अन्तर्गत दिल्ली व अन्य किन किन स्थानों पर निर्माण कार्य चल रहा है ; तथा

(ख) ये निर्माण कार्य कितनी लागत के हैं ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 44.]

श्री सूर्य प्रसाद : क्या यह सही है कि इन कामों पर निरीक्षण के हेतु नियुक्त सरकारी कर्मचारी ठेकेदारों से मिल कर घटिया किस्म का मसाला इस्तेमाल करने में मदद करते हैं ?

सरदार स्वर्ण सिंह : यह बहुत जनरल सवाल है किसी खास काम के मुतालिक हो तो मैं दरियाफ्त कर सकता हूँ ।

श्री सूर्य प्रसाद : क्या यह सत्य है कि नार्थ एवेन्यू और साउथ एवेन्यू में जो फ्लैट्स बने हैं, वह घटिया मसाले के बने हैं जो मजबूत नहीं कहे जा सकते ?

Mr. Speaker: I am going to the next question.

NEWS REELS

*1201. **Shri K. K. Basu:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any news reels other than 'Indian News Parade' are allowed to be exhibited in India;

(b) if so, the names of such news reels service agencies;

(c) whether they are censored and if so, by whom;

(d) whether news items are properly scrutinised for its news value and unbiased character; and

(e) whether Government are aware that the American Paramount news-agency has exhibited some films on Korea which depict incidents in fact quite contrary to the statements made by Indian authorities stationed there?

The Minister of Commerce (Shri Karmarkar): (a) Subject to certification by the Central Board of Film Censors, any news reel can be exhibited in India.

(b) and (c). The Central Board of Film Censors have been granting certificates for the newsreels submitted to them, which are released by—

(1) Paramount International Films Inc., U.S.A.

(2) British Movietone News Ltd., U.K.

(3) Metro Goldwyn Mayer, U.S.A.

(4) J. Arthur Rank Organisation Ltd., U.K.

(d) The powers of the Central Board of Film Censors are confined to examining whether a film is or is not